


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

AT TENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

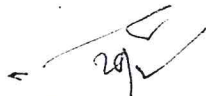
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**


C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA207/ 15	158/16	Clarification	621A	Omega Hospitals Pvt.Ltd

SL.NO. NAME (IN CAPITAL) DESIGNATION

& PHONE NUMBER	REPRESENTATION BY WHOM	SIGNATURE
(Petitioner / Respondent)		
VIKAS KUMAR MELINANOYAN 09449811210	P / C Murali	

Representative of Petitioners is present. He requested time saying that his counsel is not able to attend today. Hence, adjourned to 29.03.2017.

  
 MEMBER (J)

  
 MEMBER (T)